

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 05.03.2021

Sl No	CrIM P No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1401/2021	Pandi @ Tools Pandi S/o. Rasaiah	2748/2020	Avaniyapuram	392,397, 506(ii) of IPC	29.12.2020	G.Guru Rajasekar
2	1402/2021	Ganesan S/o. Natchiyappan	34/2021	Subramaniyapuram	392 r/w 397,506(ii) of IPC	23.1.2021	G.Guru Rajasekar
3	1514/2021	Sundarrajan @ Sundarrajan, S/o.Karuppaiah	1527/2020	Palamedu	109 147 148 341 302 of IPC	31-12-2020	P.Gopinath
4	1584/2021	Yogeswaran S/o.Baskaran	1527/2020	Palamedu	109,147,148, 341, 302 of IPC	31.12.2020	C.Marimuthu
5	1545/2021	Vijai, S/o.Dhevindran	2650/2020	S.S.Colony	147 148 342 294(b) 323 302 506(ii) of IPC	16.12.2020	C.Marimuthu
6	1631/2021	Selvaraj, S/o.Ponnusamy	1512/2020	Thirupparankundram	304 of IPC	23.12.2020	A.Alexander
7	1678/2021	Velprathap @ Vallangai S/o. Velmurugan	1661/2020	Avaniyapuram	399 IPC	20.2.2021	R.Mariappan

8	1679/ 2021	I.T.Alex @ Chinna Alex @ Alex Pandi, S/o. Thavasi 2Dineshkumar S/o. Suyambu	1166/ 2020	Keeradurai	147, 148, 294(b), 307, 341, 302 of IPC	17.11.2021	Na.Manimaran
9	1680/ 2021	Balamurugan @ Bala @ Poonabala S/o.Muthupandi	115/ 2021	K.Pudur	294(b), 323, 341 r/w 4 of TNPWH Act @ 294(b), 323, 341, 313, 511 IPC r/w 4 of TNPWH Act	26.2.2021	M.S.Sureshkumar
10	1681/ 2021	Chinna @ Jegatheeswaran(A4) S/o.Sivaraman	56/ 2020	Thirumangalam Taluk	302 IPC	1.1.2021	S.Maruthupandian

ANTICIPATORY BAIL PETITIONS

11	1704/ 2020	1. N.Rajendramoorthy 2. K.YamunaDevi, W/o.Kesavan 3. Daisy Rani, W/o.Bharathidasan 4. R.Dhanasekari, W/o.Rajendramoorthi	04/ 2020	AWPS Melur	498(A) 294(b) 323 506(i) and 4 of TNPWH Act	AB Interim AB granted on 24.03.2020	V.Ganesan 9976959149
12	790/2 021	N.S.Lakshmi, W/o.Senthil	1442/ 2020	Vilakuthoon	406 409 420 468 and 471 IPC	AB	P.Kumaravel
13	1376/ 2021	1)Raman Paul S/o. V.Bagavathi 2)Kanmani Meenakshi W/o. Raman Paul	48/ 2021	Silaiman	174 of Crpc @ 306 of IPC	AB	N.V.Thangadurais

14	1418/ 2021	1.Suriyaprakash 2. Kogilavani	127/ 2021	Jahindpuram Crime	406 420 506(i) of IPC	AB	R.John Jeyaseelan Jacop
	01/20 21 in Crmp No.14 18/20 21	Ratha Chellammal	127/ 2021	Jahindpuram Crime	406 420 506(i) of IPC	INTERVE NER	S.White Kennedy
15	1468/ 2021	Subbaiah, S/o.Duraisamy	64/ 2021	Silaiman	420,109 of IPc and sec 67 It Act 2008	AB	Dr.R.Kanagavelpan dian
16	1470/ 2021	1.A.Kesavarajan, S/o.Alagar 2.A.Amutha, W/o.Alagar 3.M.Uma Devi, W/o.Murugan	3/ 2020	DCB Crime Branch	120(B) 406 420IPC	AB	M.Sangili
17	1635/ 2021	1.Senthil, S/o.Marnattan 2. B.Nathiya, W/o.Balamurugan	Not Know n/ 2021	Vadipatti	294(b) 506(ii) 323 324 of IPC	AB	R.Janarthanan
18	1637/ 2021	1.A.Saravanakumar, S/o.Arumugam 2. R.Vigneshwaran, S/o.M.Rajasekaran 3. S.Rajesh, S/o.Subramanian 4. S.Ramesh, S/o.Subramanian	66/ 2021	Alanganallur	294(b) 323 324 & 506(ii) of IPC	AB	R.Rajaguru
19	1665/ 2021	1.Kathir S/o.Pandi 2.Bala @ Balamurugan S/o.Ponnuchamy	171/ 2021	Sellur	294(b),357,5 06(i) of IPC r/w 4 of TNPWH Act	AB	R.Prasanth

20	1682/ 2021	1.Kani @ Karuthaveeran 2. Sakkanan 3. Muthupandiyan 4. Sakkammal 5. Shanthi 6. Chinnakaruppaiya 7. Karuppayee 8. Thangavelammal 9. Velammal 10. Chenathamara @Senthamari 11. Muthumari 12. Kathammal	53/ 2021	T.Kallupatti	147, 148, 294(b), 323 of IPC and Sec.4 of TNPWH Act.	AB	PAT. S.Iyappa kathirvel
21	1683/ 2021	1. Ragunath(A1) S/o.Malairajan 2. Selvaraj (A2) S/o.Panna Karuppaiah 3. Bhuvaneswaran(A3) S/o. Narayanan	88/ 2021	Samayanallur	294(b), 323, 324, 506(ii) of IPC	AB	M.Thiyagarajan
22	1684/ 2021	Ramachandramoorthi S/o. V. Palanichamy	56/ 2021	T.Kallupatti	294(b), 323, 324, 506(ii) of IPC	AB	S.Arunkumar
23	1685/ 2021	Nagajothi @ Nagalakhmi	55/ 2021	Nagamalai Pudukottai	306 IPC	AB	R.Karuppiah
24	1686/ 2021	1.M.Ponnaian (A1) S/o.Muthan 2.M.Sathishkumar (A2) S/o.Muthan	109/ 2021	Othakkadai	294(b), 353 IPC	AB	K.J.P. Nallaiyan
25	1687/ 2021	1.M.Bharathi -A1 S/o.Muthuraman 2. R.Vallavan – A2 S/o.Raman	63/ 2021	Keelavalavu	294(b), 323, 324, 355, 379 (NP), 506(ii) IPC	AB	S.Malaimuthan

26	1688/ 2021	Karuppiah S/o. Velu	51/ 2021	Sholavandan	294(b), 323, 506(i) IPC	AB	Sasikumar
27	1689/ 2021	Manimozhi W/o. Thangadurai	1606/ 2020	Keelavalavu	174 of Crpc @ 306 of IPC	AB	V.A. Dhana Aravindha Balaji
28	1690/ 2021	1. Muthupandi S/o. Pandi 2. Veerapandi S/o. Rajangam	648/ 2020	Sindhupatti	147, 148, 323 324, 506(ii) IPC & Sec.4 of TNPWH Act.	AB	A.Raman
29	1691/ 2021	1. Karthick (A1) S/o.Ravichandran 2.Manju @ Manjula (A2) W/o.Karthick 3. Marudhupandi @ Marudhupandian (A4) S/o.Ramanathan 4. Boominathan (A6) S/o.Karuppaiah 5. Muthuselvi (A7) W/o.Boominathan	205/ 2021	Sellur	147, 294(b) 323 355 506(i) IPC & Sec.4 of TNPWH Act.	AB	K.Ramachandran
30	1692/ 2021	1. Baskaran S/o.Periyasamy 2. Ajithkumar S/o.Baskaran 3. Prabhu @ Prabhakaran S/o. Kannan.	80/ 021	Alanga nallur	294(b), 323, 324 506(ii) IPC	AB	K.Manikandan

CONDITION RELAXATION PETITION

31	1474/2021	Gunasekaran, S/o.Selvakumar	13/2021	Perungudi	399 of IPC	R.Balamuruganatham
32	1481/2021	1.Annai Siva @ Sivakumar, s/o.Ayyakkannu 2.Karthi @ Andi Ambalam @ Karthikeyan, S/o.Sethuraman	2740/2020	Sellur	147,148,342,294(b),323,324,506(ii) of IPC & Sec 4 of TNPWH Act	I.Kannan
33	1693/2021	P.Viswanathan, S/o.Bhuvaneshwaran	2426/2020	Nagamalai Pudukottai	363 and 365 of IPC	M.Maharaja
34	1694/2021	M.Dinesh, S/o.T.Murugan	2426/2020	Nagamalai Pudukottai	363 and 365 of IPC	M.Maharaja
35	1695/2021	G.Baskaran, S/o.Gunasekaran	2426/2020	Nagamalai Pudukottai	363 and 365 of IPC	P.S.Nagarajan
36	1696/2021	P.Ajithkumar, S/o.Palanivel	1870/2020	Alanganall ur	341 294(b) 324 307 of IPC	M.S.Sureshkumar
37	1697/2021	Sri Manikandan @ Singam, S/o.G.Senthil	101/2021	Karimedu	147 341 294(b) 323 324 307 and 506(ii) of IPC	V.Pavel
38	1698/2021	Logeshwaran, S/o.Nallakurumban	1793/2020	Samayanal lur	379 of IPC and 83(2) of Juvenile Justice Act	C.Karthikeya
39	1699/2021	Logeshwaran, S/o.Nallakurumban	1794/2020	Samayanal lur	379 of IPC and 83(2) of Juvenile Justice Act	C.Karthikeya
40	1700/2021	Logeshwaran, S/o.Nallakurumban	1996/2020	Samayanal lur	379 of IPC and 83(2) of Juvenile Justice Act	C.Karthikeya
41	1701/2021	Pandi, S/o.Karuthakannan	648/2021	Sindhupatt i	147 148 294(b) 323 324 and 506(ii) of IPC and Sec 4 of TNPWH Act	A.Raman

42	1702/2021	Vinithkumar, S/o.Sundan	24/2021	Austinpatti	341 294(b) 323 427 506(ii) of IPC Sec.3(1) of TNPPDL Act and Sec.4 of TNPWH Act	A.Raman
43	1703/2021	1.Selvi 2.Pasumponpandian	1925/2020	Checkkanu rani	323 307 of IPC @ 302 of IPC	A.Raman
44	1704/2021	1.Rajangam, S/o.Rajuthevar 2.Kandasamy, S/o.Rajuthevar 3.Selvam, S/o.Rajuthevar 4.Sasiveranan, S/o.Sivathi thevar 5.Anbu @ Muthupandi, S/o.Pandi 6. Rajangam, S/o.Mookkan 7.Pandiyammal, W/o.Palpandi 8. Irulandi, S/o.Paraman	648/2020	Sindhupatt i	147 148 294(b) 323 324 and 506(ii) of IPC and Sec 4 of TNPWH Act	A.Raman
45	1705/2021	Karthick, S/o.Chandran	33/2021	Subramani yapuram	294(b) 392 r/w 397 and 506(ii) of IPC	Jegadeesh
46	1706/2021	1.Rajasekar, S/o.Chinnathambi 2. Seeniammal, W/o.Chinnathambi	2/2021	AWPS Melur	498(A) and 506(i) of IPC	P.Kumar
47	1707/2021	Mayilsamy, S/o.Sugamanthiri	26/2019	DCB Madurai	420 of IPC	S.Chandrasekaran

TIME EXTENSION PETITION

48	1313/2021	1)Dhinakaran S/o.Mathivanan 2)Saravanan @ Saravana Puzhal S/o.pandiyam	1137/2020	Melur`	147,148,341,294(b),323,447,307 & 506(ii) of IPC	S.MP. Amalan
49	1536/2021	Muthukumar, S/o.Mani	152/2020	CSCID Madurai	U/s.6(4) of TNSC (RDCSO Order r/w 7(1) (a) (ii) of EC Act	H.Shahul Hameed

SUSPENSION OF SENTENCE

50	Crmp No.1318/2021 & CRLR No.30/2021	Saravanan @ Saravanakumar, S/o.Kasipandi	-	Mathichiyam (L& O)	S.Ayyapparaja
51	Crmp No.1320/2021 & CRLR No.32/2021	Moorthy, S/o.Manoharan	-	S.S.Colony	M.Ganeshkamu
52	CRMP No.1708/2021 in CRLA. No.36/ 2021	1.Ms.Oliver Exim 2. R.James Rathinasamy, S/o.Rajamani Nadar Vs N.Sureshkumar, S/o.Nallathambi	-	-	K.Manikandan
53	CRMP No.1709/2021 in CRLA. No.37/ 2021	Pandi, S/o.Irulandi	71/2014	TIW -I	S.Manikandan
54	CRMP No.1710/2021 in CRLA. No.38/ 2021	1.Ms.Nikil Exports 2. Ebi Stanley, S/o.G.Stanley Vs N.Sureshkumar, S/o.Nallathambi	-	-	K.Manikandan